

Central Information Commission
2nd Floor, August Kranti Bhawan
Bhikaji Cama Place, New Delhi-110066

F. No. 2/23/2008-CIC/Admn
Dated the 20th July, 2015


NOTIFICATION

In continuation of CIC's earlier notification of even number date 19th February, 2014 and 10th December, 2014, the Complaints Committee is hereby reconstituted in the Central Information Commission to examine complaints/ matters of Sexual Harassment in the Commission in pursuance of the Judgment of Hon'ble Supreme Court in the case of Vishaka and others Vs. State of Rajasthan and others (11'97) 6 SSC 241. The Committee shall be as under :

- (i) Smt. Manjula Prasher, Information Commissioner, Chairperson.
- (ii) Smt. Achla Sinha, Additional Secretary – Member Secretary.
- (iii) Shri S.P.Beck, Joint Secretary, Administration – Member.
- (iv) Smt. Bulbul Das, NGO Member

2. The Committee will attend to and expedite action on complaints received from women employees. It will also attend to and coordinate action for improvement of working conditions to ensure that women work in a healthy environment.

3. The women employees of the Central Information Commission may bring their problems, grievances and complaints to the notice of the Committee through the Member Secretary, Smt. Achla Sinha, Additional Secretary.


(Shanti Priye Beck) 20.07-15
Joint Secretary (Admn.)

Copy to :

1. Members of the Committee
2. Smt. Bulbul Das, NGO Member- Member in Charge, All India Women Conference,
6, Bhagwan Das Road, New Delhi-110001
3. JS (AT & A), Department of Personnel and Training, North Block, New Delhi.
4. PPS to CIC/ICs/ Secretary/Additional Secretary.
5. DS(Admn.) for circulation among all the officers and staff of CIC.
6. Shri Rakesh Malik, NIC with a request to upload on the website of CIC.